CIRCULAR

It is hereby informed that a meeting under the Chairmanship of Ld. Principal Dismite & Sessions Judge (HQs) has been scheduled for 08.02.2023 at 4.30 PA in Room No.135 to discuss the administrative issues and other relevant.

All the concerned officers are requested to attend the same. Your presence is mandatory.

0 7 FEB 2023

(Nisha Saxena) District Judge (Commercial Court-04) Officer In-Charge, Protocol Branch, Central District, Tis Hasari Courts. Delhi

5312 - 5422-/Protocol/HQs/Delhi

copy forwarded for information and necessary action to :-

1. PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.

 All the Judicial Officers (DHJS/DJS/Family Courts/DLSA) posted at Central District, Tis Hazari Court, Dalhi.

 The Branch Inchurge, Caretaking Branch, Central District, Tis Hazari Court, Delhi to make all necessary arrangements alongwith refreshment for the same.
The R&J Branch (Central) for uploading on LAYERS and Webstei.

(Nisha Saxena) District Judge (Commercial Court-04) Officer In-Charge, Protocol Branch, Centrel District, Tis Hazari Courts. Delhi

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